

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 461/2014  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY

R.A.P. Garments Pvt. Ltd.

Vs

Registrar of Companies

SECTION OF THE COMPANIES ACT: 560(6)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1. MANISH  
RAJ

Company  
prosecutor

For, Roc, Delhi

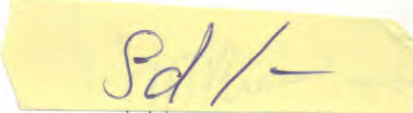


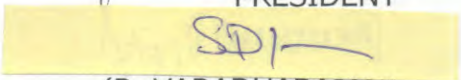
**ORDER**

Learned counsel for the petitioner states that the rejoinder has been filed in the Registry and a copy has also been furnished to the RoC. However, the rejoinder is not readily available on the Court file and the Registry is directed to locate the same and attach with the Court file.

Learned counsel states that another copy of the rejoinder shall be furnished to the learned counsel for the RoC.

List on 28.02.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (J)